

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3345

ANSWERED ON:25.04.2012

POSTING OF ADMINISTRATIVE SERVICE OFFICERS IN OTHER STATES

Amlabe Shri Narayan Singh;Gangaram Shri Awale Jaywant;Guddu Shri Premchandra;Kashinath Shri Taware Suresh;Masram Shri Basori Singh;Singh Shri Uday Pratap

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of administrative service officers of Madhya Pradesh and Chhattisgarh who are working in the States other than their own State;
- (b) whether such officers are working in the States of their choice despite a ruling given by the Hon'ble Courts and Central Administrative Tribunal directing them to serve their own States;
- (c) if so, whether the Government proposes to take penal action against such officers;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a)to(e): The information is being compiled and will be laid on the table of the House.